

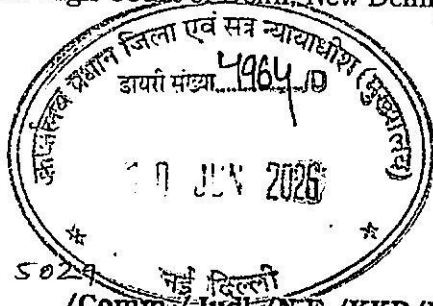
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**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**

**ORDER**

In pursuance of directions contained in letter No.10189/A, dated 06.06.2026 of Chairman (IT & Digitization) Delhi District Courts, Delhi vide Minutes of meeting dated 02.04.2026 & meeting dated 04.06.2026, I hereby nominate **Sh. Kali Kalyan Nath**, JA/Branch In-charge, Office of the Chief Judicial Magistrate, North East District, as '**Nodal Officer**' and **Sh. Amit Kumar**, JJA, Evening Cell, North-East District, as '**Link Nodal Officer**' for Weekend Traffic Courts, North East District, Karkardooma Courts, Delhi, with immediate effect.

However, correspondence with the Principal District & Sessions Judge (HQs), Delhi and the Hon'ble High Court of Delhi, New Delhi, shall be done only through the undersigned.



**(SANJAY SHARMA-I)**  
Principal District & Sessions Judge,  
North-East District,  
Karkardooma Courts, Delhi.

No. 5015-5029 /Comm/Judl/N.E./KKD/Delhi/2026

Dated : 09 JUN 2026

**Copy forwarded for information and necessary action to :-**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Concerned Judicial Officers/Officials.
4. The Chief Judicial Magistrate, North East District, Karkardooma Courts, Delhi for further necessary compliance.
5. All the Branches of North-East District, Karkardooma Courts, Delhi.
6. The Secretary, Shahdara Bar Association, KKD Courts, Delhi.
7. The DCP concerned, North-East District though Prosecution Branch, North-East District.
8. The Chief Public Prosecutor, North-East District, Karkardooma Courts, Delhi.
9. Incharge, Lock-up, Karkardooma Courts, Delhi.
10. Branch In-charge, CJM Office, North-East District, Karkardooma Courts, Delhi.
11. The Care Taker, North-East District, Karkardooma Courts, Delhi, with the direction to display the same on the notice board of this court complex.
12. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
13. R & I Branch to upload the same on the "LAYERS".
14. P.S to the undersigned.

Principal District & Sessions Judge,  
North-East District,  
Karkardooma Courts, Delhi.